

C.S. No. 1220/2021

Rajender Singh Rajput & Ors.

Vs.

Dr. Johnrose Austin Jayalal & Ors.

19.06.2021

Fresh suit received by way of assignment through E-filing. Let it be checked and registered.

Matter is taken up through Video Conference in pursuance of urgent application filed on behalf of the plaintiff and as per Order No. 6/R-I to R-31/RG/DHC/2021 dt. 14.05.2021 as well as Office Order No. 5/R/RG/DHC/2021 dt. 23.04.2021.

Present: Sh. Bharat Malhotra, Counsel for plaintiff alongwith plaintiff no.1 through VC.

Arguments heard.

Notice of the application and the summons of the suit be issued to the defendant through electronic modes on filing of PF within 7 days from today. Plaintiff is directed to file Whatsapp number and E-mail ID of the defendant by way of an affidavit.

Put up for further proceedings on **09.07.2021**.

(Deeksha Rao)
Civil Judge-04/THC/Delhi
19.06.2021